

12.25½ hrs.

BUSINESS OF THE HOUSE

Shri Asoka Mehta (Muzaffarpur): Sir, on a point of information. When are we adjourning today?

Mr. Deputy-Speaker: I will inform the hon. Members when the hon. Minister for Parliamentary Affairs comes. I think it may be at about 4.15 or so. Though I know that the House may adjourn early I cannot say the exact time now.

Shri Rameshwar Sahu (Darbhanga—Reserved—Sch. Castes): It is at 5 o'clock.

Shri Asoka Mehta: There is a meeting over which the President of the Republic is presiding; it is at 5 o'clock.

Shri Vajpayee (Balrampur): We should adjourn by 4.30.

Mr. Deputy-Speaker: I will just inform the House after satisfying myself and knowing the convenience of the others also.

Shri Surendranath Dwivedy (Kendrapara): What is the time left?

Mr. Deputy-Speaker: The balance left is only 15 minutes. So, when Shri D. C. Sharma finishes his speech, we will find out how many there are more who want to speak and if extension of time is needed the House may give it.

Shri Surendranath Dwivedy: It was decided that the Orissa Proclamation and the Supplementary Budget of Orissa would be taken up today. We have arranged our programmes accordingly in consultation with the Minister of Parliamentary Affairs. Five hours have been given to the Proclamation and one hour for the Supplementary Demands.

Mr. Deputy-Speaker: That time would be given to these items surely but after the earlier item is concluded.

12.28 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1960-61—
Contd.

Mr. Deputy-Speaker: The House will now take up further discussion and voting on Supplementary Demands for Grants in respect of the Budget (Railways), 1960-61. Shri D. C. Sharma who was in possession of the floor may continue his speech.

Shri D. C. Sharma (Gurdaspur): Sir, I was speaking on Demand No. 13. I welcome the Demand because it relates to labour welfare but I would like to suggest that too many items are clubbed together under this item and they should be categorised in a different way. There are some items which relate to Education, some relating to health, some relating to the good of the travelling public. There are all kinds of items and they have been lumped together under labour welfare. There should be separation of these items under well-defined categories and we should know the break-up of the amount allotted for these items under different categories. These items are very useful so far as amenities are concerned but I do not know why only four Railways have been taken into account. Do I take it that so far as the other Railways are concerned, they are well provided with all these amenities and they do not need any extra expenditure in that field. I say this because I feel that so far as amenities are concerned, they should be spread evenly over all the different railways in terms of their capital fund and other things.

I want to make a few observations on Demand No. 17. Demand No. 17 is a very basic demand and deals with some of the fundamental aspects of the Railways as a utility service. Now, I do not know how this Demand is going to be in conformity with the needs of the Railways and why it has been decided that this Demand should be to the tune of about Rs. 9 crores. What are those track renewals about which the Railway Ministry were